

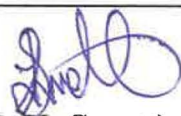
**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong the 12<sup>th</sup> May, 2020.

**No. LJ(B). 53/93/Pt/3**– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Jaintia Hills District with immediate effect and until further orders:

<b>Sl. No</b>	<b><u>NAME OF OFFICERS</u></b>	<b><u>DESIGNATION</u></b>
1.	<b>SHRI. PRECIOUS STONE SUCHEN</b>	Assistant Director of Horticulture, East Jaintia Hills District, Khliehriat.
2.	<b>SHRI. AKBAR MALANG</b>	Horticulture Development officer, East Jaintia Hills District, Khliehriat.
3.	<b>SHRI. ALVIN KSANBOR FANCON</b>	Industrial Promotion Officer, East Jaintia Hills District, Khliehriat.
4.	<b>SHRI. TAINWANYOO WAR</b>	Senior Assistant Soil & water Conservation Officer, East Jaintia Hills District, Khliehriat.
5.	<b>SMTI. GENIALDA NONGTDU</b>	Agriculture Development Officer East Jaintia Hills District, Khliehriat.
6.	<b>SMTI.MARSOO WAR</b>	Agriculture Development Officer, East Jaintia Hills District, Khliehriat.
7.	<b>SMTI. BESHIDA NONGRUM</b>	Assistant Labour Commissioner, East Jaintia Hills District, Khliehriat
8.	<b>SMTI.MARGARETH KURBAH</b>	Accounts Officer Water Resources, East Jaintia Hills District, Khliehriat

  
(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law (B) Department.

**Memo. No. LJ(B). 53/93/Pt/3-A**

**Dated Shillong the 12<sup>th</sup> May, 2020**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to letter No.EJHD/GEN-7/COVID-19/2020/Pt.I/Vol.I/145 Dtd. 11<sup>th</sup> May, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



**(L.K. Swett)**

Under Secretary to the Government of Meghalaya,  
Law (B) Department.